Declaration of Assets and Liabilities

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Year.	20	1.7	٦.	

I, KANCHAN KUMARI , son/daughter/wife of ANIL GUPTA

aged 30 years, belonging to BTHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATHA

GOYO (COTO) service and presently working as ASSESTANT SECTION OFFICER.

Myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(1)	Cash	20,000/-	-				2
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	6 10 00 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	4)	-		-	The second secon
(ill)	Bonds, Debentures and Shares in companies		Acception (cross				
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	P.No. 82655- 964, Amora + -23223- NSC-1,50,750- PPF AC-1-25 HAG MP LTC- 16,781					The second secon
(v)	Motor Vehicles (details of make, etc.)	עוב ונות	( Jahlony)				The second second
(vi)	Jewellery (give details of weight and value)	man app	ine —		all also deserved		-
(vli)	Other assets, such as values of claims / interests				. 3	I HOLLOW MANUTE	*

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets 8.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s)	19 Deti				
	- Survey number(s) - Extent (Total measurement) -Current market value	VIII-54	abir plan		2	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Peres 9	fut	and the second		1000
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)		2000mg000007 20.			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	Endian Bende, Palma	28,00,000/ (APP20X)	
1-1	(ii) Loans from financial institutions		-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

	(d) dues to departments dealing with telephones	•	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	S7,934/- A72023-74 DMRPK 35756	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		V 3000
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## Personal Detall GPF/CPF/PRAN No. :-1111 031 08405 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre Bihan Legislative Assembly Secretativet service (Full Name e.g. 8.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District MAWADA I hereby declare that the above details are true to the best of my knowledge and belief. Signature Kanchan kuman Name of Employee: KANCHAN KUMAKE.

Designation: ASSISTANT SECTION OFFICER

Place: PATNA ... Date: 06:02 202

DEPARTMENT: BIHAR WOHAN SABHA SACHEVALAY, PATHA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.